

**CENTRAL ADMINISTRATIVE TRIBUNAL
CHENNAI BENCH**

O.A.No.865/2019

Dated Tuesday, the 24th day of September, 2019

PRESENT

Hon'ble Mr.P.Madhavan, Judicial Member

&

Hon'ble Mr.T.Jacob, Administrative Member

M. Saravanan

No. 239/VI, Senthil Flat

VSK Nagar

Kottar, Nagercoil – 629 002.

... Applicant

By Advocate M/s. S. S. Jothivani

Vs.

1. Union of India rep. by

The Chief Postmaster General

Tamil Nadu Circle

Chennai – 600 002.

2. The Post Master General

Southern Region

Madurai.

3. The Director of Postal Service

Southern Region

Madurai.

4. The Senior Superintendent of Post Offices

Kanniyakumari Division

Nagercoil – 629 001.

.... Respondents

By Advocate Mr. M. Kishore Kumar

(Order: Pronounced by Hon'ble Mr.P.Madhavan, Member(J))

The applicant has filed this OA under Section 19 of the Administrative Tribunals Act, 1985 seeking the following relief:

“To call for the records pertaining to the selection for the post of Postal Assistants/Sorting Assistants from the Gramin Dak Sevaks notified vide notification No. REP/4-4/2018 dated 04.06.2019 at Chennai 600 002 issued by the Chief Post Master General, Tamil Nadu Circle, Chennai – 600 002 the 1st respondent herein and direct the respondents 1 to 4 to permit the applicant to participate in the competitive examination for the post of Postal Assistants/ Sorting Assistants from the Gramin Dak Sevaks for the vacancy years 2017-18 and 2018 and to declare the results and to pass such further or other orders”.

2. When the matter came up for hearing, learned counsel for the applicant is not present. Learned counsel for the respondents submits that the examination was cancelled by order dated 30.07.2019 and fresh notification was issued and there is no purpose in continuing with the matter as the same has become infructuous. He also produces a copy of the order dated 30.07.2019 which is taken on record.
3. In the above circumstances, the OA is dismissed as infructuous.

**(T.JACOB)
MEMBER (A)**

M.T.

**(P.MADHAVAN)
MEMBER (J)**

24.09.2019